

decreasing (*interruptions*) I do not have the information at the moment. Japanese technology is better than ours and that is why their expertise has been engaged so that they may conduct various studies and prepare the feasibility report and submit it to the Government of India.

Allocation to U.P. and Gujarat for Development of Tourist sports

*455 SHRIMATI BHAVANA
CHIKHLIA
DR FAMESH CHAND TOMAR.

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) the total amount allocated to the Government of Uttar Pradesh and Gujarat for development of tourist spots during 1990-91 and 1991-92;

(b) the amount spent each year for the development of said sports, and

(c) the number of tourist spots development in these States with the said amount during 1990-91 ?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M. O. H. FAROOK), (a) to (c) A statement is laid on the Table of the Sabha

STATEMENT

(a) to (c) Development of tourists spots is primarily the responsibility of the State Governments. However, Central financial assistance is extended for augmentation of tourism infrastructure on the basis of specific proposals received from the State Governments and dependent upon their merits, inter-se priorities and availability of funds. During 1990-91 and 1991-92, the amount sanctioned and released for projects/schemes received from the Government of U.P. and Gujarat is given below

(Rs. in lakhs)

State	1990-91 Amount sanctioned/ released		1991-92 Amount Sanctioned/ released	
U P	397.87	205 25	54 65	27 80
Gujarat	99 55	42 5 0	126 34	64 85

The projects/schemes which were sanctioned during 1990-91 included the augmentation of tourism infrastructure facilities at 32 locations in u.p. and 7 in Gujarat

[*Translation*]

SHRIMATI BHAVANA CHIKHLIA Mr Speaker, Sir, through you, I would like to submit that the hon. Minister in reply to my question has stated that only 7 places in Gujarat have been selected for developing tourism infrastructure. This number is very

low. Both Saurashtra and Gujarat have a rich cultural heritage and Junagarh is famous all over the world for its lions. Its architecture has no parallel. The town is located at the foothills of Girnar Mountain. If Junagarh is developed as a tourist spot, the country will, undoubtedly, earn a lot of foreign exchange. Therefore, I would like to impress upon the hon. Minister to link Junagarh with broad gauge line and provide a daily Indian Airlines flight to the township. With its unique archaeological importance, if the above facilities are provided to the town-

ship, it can develop both industrially and economically Besides, has the Government of Gujarat submitted any proposal to the Central Government for development of Junagarh as a tourist spot?

[English]

SHRIM. O H FAROOK I could understand the anguish of the hon Member While I appreciate her sentiments, I would say that I cannot do anything as Railways is concerned But as far as tourism is concerned, if there is any proposal from the Gujarat Government, I think we will be able to look into it

[Translation]

SHRIMATI BHAVANA CHIKHLIA Mr Speaker, Sir, through you, I would like to point out to the hon Minister that the late former Prime Minister, Shri Rajiv Gandhi, had drawn up an ambitious plan for the development of Ayodhya in Uttar Pradesh as a tourist spot I feel that the Government must fulfill his wishes Does the Government have any such scheme? If it has already done something in this regard, the details thereof

[English]

SHRIM O H FAROOK There was a proposal from the Government of Uttar Pradesh to have two Yatri Niwas at Ayodhya We are looking into the matter We will be in a position to sanction two Yatri Niwas very shortly, within a few days

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) We have been corresponding with the Uttar Pradesh Government on these Yatra Niwas at Ayodhya I am afraid, the response we have received is totally unsatisfactory We have sent telegraphic reminders We have written to them But we have sent telegraphic reminders We have written to them But we have no response to the last seven reminders Ultimately, just a few days ago, they have finally responded With

great difficulty we were able to persuade them into responding. (Interruptions)

[Translation]

SHRIMATI BHAVNA CHIKHLIA: It is absolutely wrong.

(Interruptions)

SHRI RAJENDRA AGNIHOTRI. Please lay on the Table of the House the copies of all the letters sent to the Government of Uttar Pradesh and replies received from them.

(Interruptions)

[English]

SHRIMADHAV RAO SCINDIA On 10th October, we have sent a DO letter, on 31st October CPWD has also written to the State Government, on 13th November, a reminder has been sent by the Department of Tourism, On 23rd December, CPWD has again reminded the State Government, On 28th December, DO reminders have been sent from Joint Secretary to the Secretary, Tourism, UP Government, on 6th January another reminder was sent, on 27th February a telegraphic reminder was sent, and on 10th March, a DO reminder was again sent to the State Government Finally we got the same reply saying " Yes we are preparing same plans for 16th March "

[Translation]

DR RAMESH CHAND TOMAR Mr Speaker, Sir, the Central Government should give all help to Uttar Pradesh for developing tourism, for which there is a lot of scope But, my question is (Interruptions) Please listen to me first The reply given by the hon Minister is completely different from the factual position In 1990-91, out of the total sanctioned amount of Rs 398 lakh only Rs 205 lakhs were actually released to Uttar Pradesh and in 1991-92, out of Rs 55 lakhs sanctioned to the State, Rs. 27 lakhs were released This year Ardh-Kumbha Mela is going to be held at Haradwar in Uttar Pradesh,

where hundreds and thousands of Indian and foreign tourists would congregate. Besides, a number of tourist spots were destroyed by the recent earthquake in Garhwal in Uttar Pradesh. So, in order to provide amenities to tourists and for the development of destroyed tourist spots, will the Central Government release the entire sanctioned amount? This is part (a) of my supplementary... (*interruptions*).. What is the reasons for releasing less amount? Will the Government release the entire amount sanctioned for the repair of destroyed spots? In part (b) of my supplementary, I would like to know whether the Government is going to increase the amount.

[English]

SHRI MADHAVARAO SCINDIA: I would just like to add one more thing. I have just said about the totally cold response we have received from the Uttar Pradesh Government as far as the Yatri Niwas at Niwas at Ayodhya is concerned. I would also like to add that we have been receiving a similar cold response on Yatri Niwas in Chitrakut also.

(*Interruptions*)

[Translation]

Dr. Ramesh Chand Tomar. This is no ground for reducing the amount. Why the sanctioned amount of Rs. 398 lakh was reduced?

Shri Madhavrao Scindia: I am coming to that. Please have patience. In the Seventh Five Year Plan an allocation of Rs. 4.42 crore was made to Uttar Pradesh. In 1991-92 we wanted to sanction a sum of 2.20 crore. It is 50 per cent of the amount sanctioned during the entire Seventh Five Year plan, in one year. So everything depends on the response of the Uttar Pradesh Government. Whenever funds are sanctioned by the Central Government, it is also the endeavour of the Centre to take up a few projects on priority basis. In this connection we have been consulting the Government of Uttar Pradesh and corresponding with them for

their full cooperation in the matter of utilisation of funds amounting to Rs. 2.20 crore, if they are not responsive, then funds will not be released. The hon. Member has also desired to know as to why only Rs. 27 lakh were released out of the sanctioned amount of Rs. 54 lakh. In this connection, I would like to State that it is the reflection of the response we receive from the Government of Uttar Pradesh, both last year and during the current financial year.

SHRI KRISHAN DUTT SULTANPURI:

Mr. Speaker, is it a fact that for promoting tourism at Ayodhya and developing it as a tourist spot a number of temples have been demolished there thus causing widespread damage to tourism. Sir, through you, I would like to know from the hon. Minister whether the Government has received reports that a number of temples have been demolished by the B.J.P. Government of Uttar Pradesh. Besides, will the hon. Minister please State whether funds sanctioned for promotion of tourism at these spots will be misused or properly utilised?

SHRI MADHAVARAO SCINDIA: I have already given a reply in this connection in the other House and repeating the something here that no proposal to promote tourism at Ayodhya has been received from the Government of Uttar Pradesh by the Central Government.

SHRI ATAL BIHARI VAJPAYEE: Mr. Speaker, Sir, the question is regarding Uttar Pradesh and Gujarat, but the hon. Minister has shifted to Chitrakut all of a sudden. Even Lord Rama took a long time to reach Chitrakut from Ayodhya should an hon. Minister make use of the Question Hour to cast aspersions on a State Government? Though the question does not pertain to Madhya Pradesh, yet the hon. Minister has tried to drag the Madhya Pradesh Government into it. (*Interruptions*) Yes, please listen, Chitrakut is in Uttar Pradesh.

SHRI MADHAVARAO SCINDIA: I think Shri Vajpayee has forgotten his way. (*Interruptions*)

AN HON. MEMBER: Chitrakut is in Uttar Pradesh.

ANOTHER HON. MEMBER: Shri Vajpayee should first visits Uttar Pradesh and find out himself (*Interruption*)

SHRI ATAL BIHARI VAJPAYEE Mr Speaker, Sir, Chitrakut in Uttar Pradesh is adjacent to Madhya Pradesh border You may please ask the hon Minister so that the point is make clear please ask him as to which State, Madhya Pradesh or Uttar Pradesh, was in his mind when he was making a reference to Chitrakut (*Interruptions*)

MR SPEAKER No, Sir (*Interruptions*)

MR SPEAKER Question No 456

[English]

10-Telecom. Links in Orissa

456 SHRI ARJUN CHABAN SETHI Will the Minister of COMMUNICATIONS be pleased to state the names of important places in Orssa to be provided with STD facilities and other telecommunication links during 1992-93?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P V RANGAYYA NAIDU) Subject to availability of resources, the names of places in Orssa planned to be provided with STD facilities and other telecommunication links in 1992-93 are given in statements 'A' and 'B'

STATEMENT A

Names of the Exchanges proposed to be provided with STD facility during 1992-93

S No Name of Exchange

1 2

1 Aul

2 Katikala

S.No. Name of Exchange

1 2

3 Keringa

4 Deogarh

5 Bonal

6 Khanar Road

7 Raj Khariar

8 Nawapara

9 Karanjia

10 Bangamunda

11 Athgarh

12 Chhendipada

13 Surada

14 Purusotampur

15 Buguda

16 Khalikote

17 Jaipatna

18 Daspalla

19 Khandapara

20 At tabira

21 Basudevpur

22 Nagram

23 Rupsa

24 Panital

25 Belpora